

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New)
CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

Name of the Company: Nareshkumar Mangeram Mittal
V/s.
Blue Orange Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PAVAN S. GODIAWALA	ADVOCATE	PROPOSED RESPONDENT 5	
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2.

ORDER

None present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 5. None present for other Respondent.

Learned PCS for petitioner sent letter for adjournment.

List the matter on 13.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of August, 2017.